GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.1367 TO BE ANSWERED ON THE 25TH JULY, 2018

CONTRACT FOR BULLET PROOF JACKETS

1367. SHRI RAMDAS C. TADAS: SHRI NARANBHAI KACHHADIYA: SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether contract for providing bullet proof jackets of international standard for the Army has been signed under Make in India initiative and if so, the details of number of jackets likely to be procured under the said contracts;

(b) the norms adopted by the Government for the said contract; and

(c) the number of institutes who participated in the bidding along with the number of institutions selected out of them and the details thereof, institution, company-wise?

Α	N	S	W	E	R
MINISTER OF STATE					(DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFE	NC	E			
रारा य मंी					(डा. सुभाष भामरे)

(a) A contract for procurement of 1,86,138 Bullet Proof Jackets (BPJs) has been signed on 9th April, 2018 under Buy (Indian) category.

(b) The contract has been signed after following the due procedure as laid down in Defence Procurement Procedure.

(c) Five vendors namely M/s Tata Advance Materials Ltd.; M/s MKU Ltd.; M/s Star Wire (India) Ltd.; M/s SMPP Pvt. Ltd.; and M/s AR Polymers Limited participated in the bidding, out of which, three vendors namely M/s MKU Ltd.; M/s SMPP Pvt. Ltd.; and M/s AR Polymers Limited cleared the trials whose commercial bids were opened and contract was awarded to L1 vendor M/s SMPP Pvt. Ltd.
